Annexure – 3

Name of the corporate debtor: DIAMOND ITINFRACON PRIVATE LIMITED; Date of commencement of CIRP: 05.01.2023; List of creditors as on: 25.01.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name	Details of		Details of claim admitted						Amount	Amount			Remarks
No.	of cre-	claim receive								of conti-	of any	of claim	of claim	, if any
	ditor	d								ngent	mutual	not	under	
		Date	Amou	Amount	Nature	Amount	Amount	Whether	%	claim	dues,	admitted	verifica-	
		of rec	nt clai	of claim	of	covered	covered	related	voting		that		tion	
		eipt	med	admitte	claim	by secur	by guar	party?	share in		may be			
		-		d		-ity	antee	_ ,	CoC		set-off			
						interest								
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-